Government of Jammu and Kashmir General Administration Department

(Services) Civil Secretariat, Jammu

NOTIFICATION Jammu, the 30th of April, 2021

S.O.161.- In exercise of the powers conferred by Section 139 of the Jammu and Kashmir Water Resources (Regulation and Management) Act, 2020, the Government of Union Territory of Jammu and Kashmir appoints following as Members of the Jammu and Kashmir Water Resources Regulatory Authority:-

- 1. Mr. A Paramesham, Chairman, Krishna River Management Board.
- 2. Mr. Kishore Chandra Naik, Former Chairman, Central Ground Water Board.

The appointment of Members shall take effect from the date they assumes charge of the post in the Authority. The appointment of Mr. A. Paramesham, Chairman, Krishna River Management Board, shall be effected after his retirement from active service on 31.05.2021 or earlier, if he opts for voluntary retirement.

By order of the Lieutenant Governor.

(Manoj Kumar Dwivedi) IAS

Commissioner/Secretary to the Government

No: GAD(Ser)Genl/85/2020

Dated:30.04.2021

Copy to:

- 1. Chairman, J&K Water Resources Regulatory Authority, Jammu.
- 2. Mr. A Paramesham.
- 3. Mr. Kishore Chandra Naik.

Copy also to:

- All Financial Commissioners.
- 2. Director General of Police, J&K.
- 3. All Principal Secretaries to the Government.
- 4. Principal Resident Commissioner, J&K Government, New Delhi.

- 5. Principal Secretary to the Lieutenant Governor.
- 6. All Administrative Secretaries to the Government.
- 7. Chief Electoral Officer, J&K.
- 8. Chairperson, J&K Special Tribunal.
- 9. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 10. Director General, IMPARD, J&K.
- 11. Divisional Commissioner, Kashmir/Jammu.
- 12. All Deputy Commissioners.
- 13. All Heads of Departments.
- 14. Director, Information, I&K.
- 15. Secretary, J&K Public Service Commission/BOPEE/SSB.
- 16. Director, Archives, Archaeology and Museums.
- 17. Secretary, J&K Legislative Assembly.
- 18. Secretary, J&K Water Resources Regulatory Authority.
- 19. Secretary, J&K Sports Council.
- 20. General Manager, Government Press, Jammu/Srinagar.
- 21. Private Secretaries to Advisor (F)/(B)/(BK) to the Lieutenant Governor.
- 22. Private Secretary to the Chief Secretary.
- 23. Private Secretary to Commissioner/Secretary to the Government, GAD.
- 24. In-charge, Website, GAD.